

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

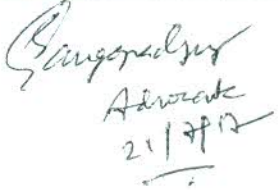
T.P No. 257/KB/2017

C.P No. 118/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> July, 2017, 10.30 A.M

Name of the Company		Banke Behari Construction Pvt. Ltd. -Vs- Registrar of Companies West Bengal	
Under Section		560(6)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1)	SOMNATH GANGOPADHYAY Advocate	Applicants	 Advocate 21/7/17
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ORDER

Ld. Counsel for the petitioner is present.

This petition is filed under section 560(6) of the Companies Act, 1956 and received on transfer from the Hon'ble Calcutta High Court.

Petitioner is directed to serve a copy of the petition on the Registrar of Companies, West Bengal and file affidavit of service within 7 days.

Registry is directed to send a copy of the petition to the Registrar of Companies, West Bengal and detail report may be called from him.

List the matter on 23/08/2017.

Sd.  
(Vijai Pratap Singh)  
Member (J)